| Written Answers to | | [26 November, 2012] | Starred Questions | | 37 |
|--------------------|--------------------|---------------------|-------------------|-----|----|
| 1 | 2 | 3 | 4 | 5 | |
| 18 | Punjab and Haryana | 68 | 42 | 26 | |
| 19 | Rajasthan | 40 | 23 | 17 | |
| 20 | Sikkim | 03 | 02 | 01 | |
| 21 | Uttarakhand | 09 | 08 | 01 | |
| | Total | 895 | 614 | 281 | |

Coal block allocation

†*54. SHRI RAM JETHMALANI: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Government had implemented a policy for allocating coal blocks to steel and power producers of the country for their captive use;
 - (b) if so, when this policy was implemented;
- (c) the number of coal blocks allocated under this scheme by December, 2011; and
- (d) the number of coal blocks, out of them, which have started coal production along with the quantum of coal being produced?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) and (b) The objective of allowing private sector, for the purpose of captive end-use as contained in the Statement of Objects and Reasons to introduce Bill to amend Coal Mines (Nationalisation) Act, 1973, is-

"Considering the need to augment power generation and to create additional capacity during the eighth plan, the Government have taken decision to allow private sector participation in the power sector. Consequently, it has become necessary to provide for coal linkages to power generating units coming up in the private sector. A number of projects cannot be taken up in a short span of time. As an alternative, it is proposed to offer new coal and lignite mines to the proposed power stations in the private sector for the purpose

[†]Original notice of the question was received in Hindi.

Accordingly, the allocation of coal blocks for captive use commenced in 1993.

- (c) A total of 218 coal blocks have been allocated till date to various public and private Sector companies under Section 3 of the Coal Mines (Nationalisation) Act, 1973.
- (d) As reported by the Coal Controller's Organisation, Kolkata, out of allocated coal blocks, 30 blocks have started production. Production for the year 2011-2012 was 36.167 million tonnes. Production for the current year 2012-2013 is 16.302 million tonnes (Upto August, 2012) (Provisional).

Release of wheat to flour mills and biscuit manufacturers

- *55. SHRI NAND KUMAR SAI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether there is any proposal to release additional quantity of wheat to flour mills and biscuit manufacturers in the country;
 - (b) if so, the details thereof;
 - (c) the rates at which wheat has been allocated to them;
- (d) whether Government has fixed any profit margin for them and if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Yes, sir. Under Open Market Sale Scheme (OMSS), Government on 10.11.2012 has approved an allocation of 65 lakh tonnes of wheat for tender sale to bulk consumers/traders upto February 2013.

(c) Reserve price for wheat and in surplus states i.e. Punjab, Haryana, Uttar Pradesh and Madhya Pradesh is fixed at MSP of wheat for RMS 2012-13 (Rs.1285/- per quintal) plus State-wise Statutory charges and levies as applicable on procurement. For other consuming States/UTs except Chandigarh, reserve price for tender sale of wheat and price for sale of wheat to small/private traders is fixed at